

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-66
SUPPLEMENTARY CAUSE LIST

COURT NO.III

CORAM:

HON'BLE MRS. ARCHANA WADHWA, MEMBER (JUDICIAL)

HON'BLE MR. MATHEW JOHN, MEMBER (TECHNICAL)

MONDAY

DATED: 06.02.2012

TIME: 10.30 A.M.

S.NO APPEAL NO. APPELLANT RESPONDENT REPRESENTATIVE REMARKS

SHORT MATTERS

1	E/S/63/10 E/M/763/11 E/77/10	ASHBEE SYSTEMS P. VS CCE, DELHI-II LTD.,	NAVEEN MULLICK/DR	} REMANDED BY HIGH COURT
2	E/S/64/10 E/78/10	SHRI ASHISH VS CCE, DELHI-II BHUTANI, DIRECTOR	NAVEEN MULLICK/DR	
3	E/S/3763/10 E/3914/10	HOTLINE CPT LTD., VS CCE, INDORE	RAMESH NAIR/DR	


ASSTT. REGISTRAR
EXCISE BRANCH